

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**



C.P. No.173/241-242/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019**

Name of the Company: Jignesh Ramesh Patel & Ors.  
V/s.  
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act : Section 252(3) of the Companies Act 2013.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1.           | SHASHYATA SHUKLA              | ADVOCATE           | PETITIONER            |   |
| 2.           | NISARG H. VYAS                | ADVOCATE           | RESPONDENTS           |  |

**ORDER**

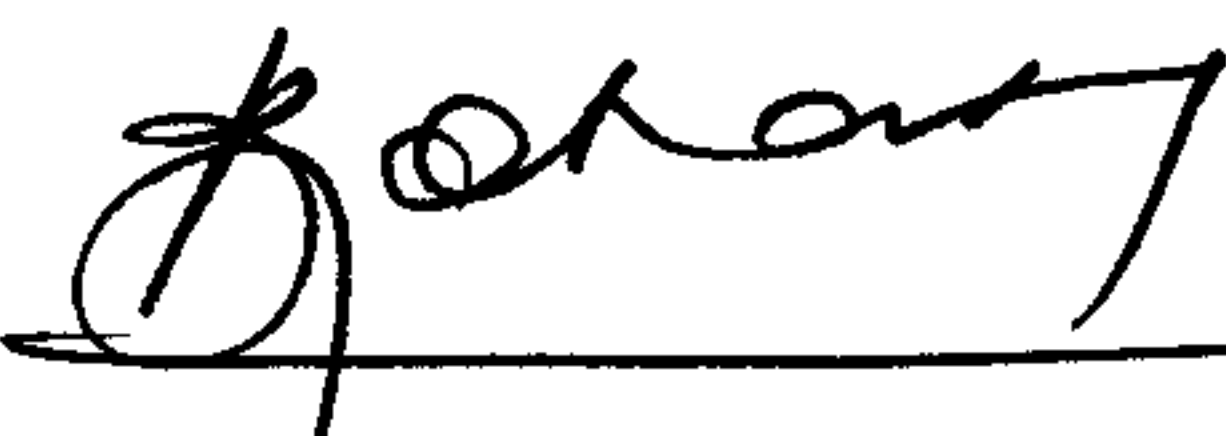
None appears for the parties when the matter is called out.

In view of this, the matter is adjourned.

List the matter on 29.01.2020

Later on

Both parties appear.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 16th day of December, 2019.